## GOVERNMENT OF INDIA FINANCE LOK SABHA

STARRED QUESTION NO:603 ANSWERED ON:18.05.2012 NABARD OFFICES Thomas Shri P. T.

## Will the Minister of FINANCE be pleased to state:

- (a) the number of offices of the National Bank for Agriculture and Rural Development (NABARD) across the country, State-wise;
- (b) whether the NABARD proposes to close some of its district offices situated in various States across the country;
- (c) if so, the details thereof and the reasons therefore, State-wise;
- (d) whether any assessment has been made by the Government on the likely impact of such closure on the developmental activities in the rural and agricultural sector; and
- (e) if so, the details thereof?

## **Answer**

## THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 603 to be answered on 18th May, 2012 regarding NABARD Offices, tabled by Shri P.T. Thomas.

- (a): As on 31st March, 2012 National Bank for Agricultural and Rural Development (NABARD) with its Head Office in Mumbai has 30 Regional Offices located in 29 States and 01 Union Territory, a cell in Srinagar, Training Establishments at Lucknow, Mangalore and Bolpur and 405 District Development Managers' (DDM) offices at district level. State-wise details of Regional offices and District offices are given in Annex.
- (b) to (e): Considering the requirement of servicing for far flung backward districts, Left Wing Extermism (LWE) affected districts, districts where Women Self Help Groups need to be given impetus and other priority areas, NABARD has decided to relocated 16 existing DDM offices and 17 new offices of DDM have been opened. As a result the total number of DDM offices has increased to 406. Details of offices relocated and newly opened offices is given in Annex.

Developmental activities in districts from where offices of DDM have been relocated would continue to be supported by the Regional Officers of NABARD/ adjoining districts and the Government expects no adverse impact on the developmental activities in such districts.